

~~F.No. 01(03)/Roster/CESTAT/2020~~
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

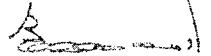
Dated: 10.8.2020

ORDER No. 64 OF 2020

Hon'ble President is pleased to modify the sitting notified vide Order no. 55 of 2020 for CESTAT Delhi to the extent indicated below:-

From 10.8.2020 to 1.10.2020 Mr. Justice Dilip Gupta, Hon'ble President and Shri C.L. Mahar, Hon'ble Member (T) will hear Customs, Excise and Service Tax Division Bench matters.


By order,



(Bineesh Kumar K. S.)
Registrar

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Asstt. Registrar